

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.461/96

Wednesday this the 17th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M. Sankaranarayanan
Part Time Casual Labourer,
Sub Record Office, Railway Mail
Service Calicut Division,
Shoranur, residing at Mangattu House,
Chuduvalathoor, Shornur-679121.
2. K.Vijayan, Part Time Casual Labourer
Sub Record Office, Railway Mail
Service Calicut Division,
Shornur, residing at
Kizhakkekara House, Nanakkad,
Shoranur-679121. Applicants.

(By Advocate Mr. M.Paul Varghese)

Vs.

1. Sub Record Officer, Railway Mail Service,
Calicut (CT) Division, Shoranur-679121.
2. Superintendent, Railway Mail
Service Calicut Division, Calicut-673 032.
3. Union of India, represented by its
Secretary to Government,
Ministry of Communications,
New Delhi. Respondents

(By Advocate Mr. P.R.Ramachandra Menon, Addl.CGSC)

The application having been heard on 17th April, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a direction to respondents
to retain them in the category of temporary status
Group 'D' employees. We do not propose to go into

the merits of the matter as A6 and A7 representations are pending consideration before first respondent. First respondent will consider these representations and pass speaking orders thereon as expeditiously as possible.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance. We record the submission.

3. Original Application is disposed of as aforesaid. No costs.

Dated the 17th April, 1996.

P. V. Venkatakrishnan
P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

*ks174/-

List of Annexures

Annexure A6: True copy of the representation
dated 30.9.1995 submitted by 1st
applicant before the 1st respondent.

Annexure A7: True copy of the representation
dated 30.9.95 submitted by the 2nd
applicant before the 1st respondent